

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

| Sr. No. | Court  | District | Case No.     | Petitioner Name Vs. Respondent Name   | Advocate              | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|---------|--|----------|--------------|---|-----------------------|------------------------|--------------------|----------------------|------------------|
| (1)     | (2)  | (3)      | (4)          | (5)   | (6)                   | (7)                    | (8)                | (9)                  | (10)             |
| 1       | Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar | Khurda   | NIL          | NIL   | NIL                   | NIL                    | NIL                | NIL                  | NIL              |
| 2       | Civil Judge (Sr. Division) (Commercial Court), Cuttack               | Cuttack  | NIL          | NIL   | NIL                   | NIL                    | NIL                | NIL                  | NIL              |
| 3       | Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur    | Ganjam   | E.P. 01/2026 | Bank of Maharashtra Vrs. Miss Pranaya Manjari Mishra and another                                  | Ranjan Kumar Tripathy | 9776078022             |                    | 06.01.2026           | 06.01.2026       |
|         |  |          | E.P. 02/2026 | Bank of Maharashtra Vrs. Mr. K.Gopal Subudhi and another  | Ranjan Kumar Tripathy | 9776078022             |                    | 06.01.2026           | 06.01.2026       |
|         |  |          | E.P. 03/2026 | Kotak Mahindra Bank Ltd. Vrs. Pratima Gouda and another   | Manoj Kumar Panda     | 7008937954             |                    | 08.01.2026           | 08.01.2026       |
|         |  |          | CMA 01/2026  | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Umabharati Mines & Minerals & 02 Others | Deepak Kumar Sukla    | 9437361700             |                    | 08.01.2026           | 08.01.2026       |
|         |  |          | CMA 02/2026  | Phoenix ARC Pvt. Ltd. Vrs. Vedbyash Residential College and 05 others                             | Deepak Kumar Sukla    | 9437361700             |                    | 08.01.2026           | 08.01.2026       |
|         |  |          | CMA 03/2026  | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Daktara Nayak and another               | Deepak Kumar Sukla    | 9437361700             |                    | 12.01.2026           | 12.01.2026       |

|   |  |           |               |  |                                   |            |  |            |            |
|---|--|-----------|---------------|--|-----------------------------------|------------|--|------------|------------|
|   |  |           | CMA 04/2026   | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Bina Gouda and 02 others         | Deepak Kumar Sukla                | 9437361700 |  | 12.01.2026 | 12.01.2026 |
|   |  |           | CMA 05/2026   | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Nabin Sethy and 02 others        | Deepak Kumar Sukla                | 9437361700 |  | 12.01.2026 | 12.01.2026 |
|   |  |           | CMA 06/2026   | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Satrugana Pradhan and 02 others  | Deepak Kumar Sukla                | 9437361700 |  | 12.01.2026 | 12.01.2026 |
|   |  |           | CMA 07/2026   | M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Ramachandra Pattnaik and another | Deepak Kumar Sukla                | 9437361700 |  | 12.01.2026 | 12.01.2026 |
|   |  |           | CMA 08/2026   | State Bank of India Vrs. Jagannath Polei   | Simanchala Panda                  | 9338005621 |  | 20.01.2026 | 20.01.2026 |
|   |  |           | CMA 09/2026   | Ch.Venkata Ravanamma Vrs. Atmakuri Apala Naraseya & another                                | Pramod Kumar Sabat                | 8895663522 |  | 27.01.2026 | 27.01.2026 |
|   |  |           | CMA 10/2026   | Gopinath Sahu Vrs. The Reliance Infratel Ltd. & another                                    | N.K.Tripathy                      | 9437065151 |  | 27.01.2026 | 27.01.2026 |
|   |  |           | I.A. 01/2026  | M/s. Vighnartashree Developers Pvt. Ltd. Vrs. Bartam Vijaya Kumar                          | S.Suryanarayan                    | 9861086910 |  | 20.01.2026 | 20.01.2026 |
| 4 | Civil Judge (Sr. Division) (Commercial Court), Sambalpur | Sambalpur | C.S.01/2026   | Mahanadi Coalfields Ltd. Vs. M/s 3378 Karan Singh Security Agency                          | P.K. Pradhan & Associates         |            |  | 05.01.2026 | 05.01.2026 |
|   |  |           | Exe.01/2026   | Nandi Kishore Behera Vs. State Bank of India   | Jyoti Ranjan Pradhan & Associates |            |  | 05.01.2026 | 02.01.2026 |
|   |  |           | Arb.P.01/2026 | Union of India Vs. Harpal Singh  | Dilip Kumar Panda & Associates    |            |  | 20.01.2026 | 20.01.2026 |
|   |  |           | C.S.02/2026   | State Bank of India vs. Gagan Singh  | Birendra Meher & Associates       |            |  | 21.01.2026 | 21.01.2026 |

|   |   |            |               |  |                                |            |   |            |            |
|---|---|------------|---------------|--|--------------------------------|------------|---|------------|------------|
|   |   |            | Exe.02/2026   | Sourav Filing Station<br>Vs.<br>Shri G. Jagadish Rao   | Ananda Dash &<br>Associates    |            |   | 21.01.2026 | 21.01.2026 |
|   |   |            | C.S.03/2026   | Indian Overseas Bank<br>Vs.<br>Jahida Begum  | Birendra Meher &<br>Associates |            |   | 29.01.2026 | 29.01.2026 |
|   |   |            | C.S.04/2026   | Indian Overseas Bank<br>Vs.<br>M/s. S & K Tripathy   | Birendra Meher &<br>Associates |            |   | 29.01.2026 | 29.01.2026 |
|   |   |            | Arb.P.02/2026 | Dhanwantaree Patel<br>Vs.<br>Competent Authority-cum-<br>Land Acquisition Officer &<br>Others  | Debasish Hota &<br>Associates  |            |   | 29.01.2026 | 29.01.2026 |
| 5 | Civil Judge (Sr.<br>Division)<br>(Commercial<br>Court), Balangir      | Balangir   | -             | -  | -                              | -          | - | -          | -          |
| 6 | Civil Judge (Sr.<br>Division)<br>(Commercial<br>Court),<br>Kendrapara | Kendrapara | MS-1/2026     | The Canara Bank Vs Aditya<br>Kumar Samal   | Yudhidhira Panda               | 9938960357 |   | 02.01.2026 | 02.01.2026 |
|   |   |            | ARBP-1/2026   | Jagannath Swain Vs<br>Manappuram finance Limited   | Jagannath Swain                | 9938281183 |   | 06.01.2026 | 06.01.2026 |
|   |   |            | IA-1/2026     | M/s L.M. Hati and co.<br>represented through<br>Managing partner Lal Mohan<br>Hati Vs the Marketing<br>Manager, The Fertilizer<br>corporation of India Limited | Sarada Prasanna<br>Nayak       | 9937495344 |   | 08.01.2026 | 08.01.2026 |
|   |   |            | EX-4/2026     | Uttam Biswal vs State of<br>Odisha, represented by its<br>Secretary, Housing Urban<br>Development Department   | Binod B. Nayak                 | 9437142459 |   | 08.01.2026 | 08.01.2026 |
|   |   |            | EX-1/2026     | M/s Sundaram Finance Ltd Vrs<br>Pradipta kumar Sahoo   | Rajendra Kumar<br>Sahoo        | 9178042780 |   | 09.01.2026 | 09.01.2026 |
|   |   |            | EX-2/2026     | M/s Sundaram Finance Ltd Vrs<br>M/s Sahoo Brothers Stevedors<br>Pvt.Ltd. Ram chandra Sahoo,<br>Managing Director   | Rajendra Kumar<br>Sahoo        | 9178042780 |   | 27.01.2026 | 27.01.2026 |
|   |   |            | EX-3/2026     | M/s Sundaram Finance Ltd Vrs<br>Santosh kumar Sahoo  | Rajendra Kumar<br>Sahoo        | 9178042780 |   | 27.01.2026 | 27.01.2026 |

|   |   |            |                            |   |                        |            |  |            |            |
|---|---|------------|----------------------------|---|------------------------|------------|--|------------|------------|
|   |   |            | MS-2/2026                  | Odisha Grameen Bank Vs Ramakanta Das  | Ramesh Prasad Lenka    | 9437183242 |  | 28.01.2026 | 28.01.2026 |
|   |   |            | IA-02/2026                 | Bank of Baroda Vs Saroj kanta Chaudhury   | Jitendra Kumar Mohanty | 9437316592 |  | 08.01.2026 | 08.01.2026 |
|   |   |            | CMA-01/2026                | Veritas Finance Private Limited Vs Dhukishyam Sahoo                                 | Rajendra Kumar Sahoo   | 9178042780 |  | 09.01.2026 | 09.01.2026 |
|   |   |            | CMA-02/2026                | Veritas Finance Private Limited Vs Ramesh Behera                                    | Rajendra Kumar Sahoo   | 9178042780 |  | 12.01.2026 | 12.01.2026 |
|   |   |            | CMA-03/2026                | Veritas Finance Private Limited Vs Santosh Rout                                     | Rajendra Kumar Sahoo   | 9178042780 |  | 16.01.2026 | 16.01.2026 |
|   |   |            | CMA-04/2026                | Veritas Finance Private Limited Vs Subassh chandra Guru                             | Rajendra Kumar Sahoo   | 9178042780 |  | 16.01.2026 | 16.01.2026 |
|   |   |            | EX-05/2026                 | Veritas Finance Private Limited Vs Kushal chandra Pradhan                           | Rajendra Kumar Sahoo   | 9178042780 |  | 16.01.2026 | 16.01.2026 |
|   |   |            | EX-06/2026                 | Veritas Finance Private Limited Vs Shambhu Nath Palai                               | Rajendra Kumar Sahoo   | 9178042780 |  | 17.01.2026 | 17.01.2026 |
| 7 | Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela | Sundargarh | Commercial Case 01 of 2026 | Punjab Natioanl Bank, Mission Road, Sundargarh Branch -Versus- M/s Maruti Aryan Deo | Suresh Chandra Patel   |            |  | 07.01.2026 | 07.01.2026 |
|   |   |            | Execution Case 01 of 2026  | M/s Maruti Steels -Versus- M/s Maa Manashadevi Alloys Pvt. Ltd                      | Sachindra Nath Acharya |            |  | 28.01.2026 | 28.01.2026 |

**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

| Sr. No. | Court   | District | Case No.            | Petitioner Name Vs. Respondent Name   | Advocate                            | Date of Registration | Date of e-payment of Court Fees |
|---------|---|----------|---------------------|---|-------------------------------------|----------------------|---------------------------------|
| (1)     | (2)   | (3)      | (4)                 | (5)   | (6)                                 | (7)                  | (8)                             |
| 1       | Civil Judge (Sr. Division) (Commercial Court),<br>Khurda at Bhubaneswar | Khurda   | CS<br>179/2025      | Kurmitar Iron Ore<br>Mining (P) Ltd Vrs<br>Orissa Mining<br>Corporation     | Adv. Venu Gopal<br>Mahapatra        | 27.03.2025           | 16.01.2026                      |
| 2       | Civil Judge (Sr. Division) (Commercial Court),<br>Cuttack               | Cuttack  | CS(III)<br>264/2025 | State Bank of India<br>Cuttack Vrs Pramod<br>Kumar Mallik                   | GurudattaKar &<br>Associates        | 23.10.2025           | 17.01.2026                      |
|         |   |          | CS(III)<br>265/2025 | State Bank of India<br>Cuttack Vrs  | GurudattaKar &<br>Associates        | 23.10.2025           | 17.01.2026                      |
|         |   |          | CS(III)<br>01/2025  | Bank of Maharashtra<br>Cuttack Vrs<br>MaaBhatarka<br>Electricals & Another  | Ramesh Chandra<br>Ojha & Associates | 10.12.2025           | 17.01.2026                      |
|         |   |          | CS(III)<br>01/2025  | State Bank of<br>India, Main<br>Branch, Cuttack Vrs.<br>Chandra Mohan Nayak | R.K.Swain                           | 29.08.2025           | 22.1.2026                       |
|         |   |          | CS(III)<br>01/2025  | State Bank of<br>India, Main<br>Branch, Cuttack Vrs.<br>Manoj Kumar Jena    | R.K.Swain &<br>Associates           | 29.08.2025           | 22.1.2026                       |
|         |   |          | CS(III)<br>01/2025  | State Bank of<br>India, Main<br>Branch, Cuttack Vrs.<br>Samir Kumar Lenka   | R.K.Swain &<br>Associates           | 29.08.2025           | 22.1.2026                       |
|         |   |          | CS(III)<br>161/2025 | State Bank of India<br>Cuttack Vrs Shri<br>Narayan Barik                    | G.Kar & Associates                  | 06.08.2025           | 28.01.2026                      |
|         |   |          | CS(III)<br>162/2025 | State Bank of India<br>Cuttack Vrs Jagabandhu<br>Sethy                      | G.Kar & Associates                  | 06.08.2025           | 28.01.2026                      |
|         |   |          | CS(III)<br>163/2025 | State Bank of India<br>Cuttack Vrs Sarat<br>Chandra Mohapatra               | G.Kar & Associates                  | 06.08.2025           | 28.01.2026                      |

|    |  |            |                     |   |                    |            |            |
|----|--|------------|---------------------|---|--------------------|------------|------------|
|    |  |            | CS(III)<br>218/2025 | Bank of Baroda Vrs. M/s<br>Susama Foodgrains &<br>another | G.Kar & Associates | 8.09.2025  | 30.01.2026 |
| 3  | Civil Judge (Sr. Division) (Commercial Court),<br>Berhampur  | Ganjam     | C.S.<br>59/2024     | Bank of Baroda<br>Vs Polaki Venkat Rao                    | Nilakantha Das     | 04.09.2024 | 29.01.2026 |
| 4. | Civil Judge (Sr. Division) (Commercial Court),<br>Sambalpur  | Sambalpur  | -                   | -   | -                  | -          | -          |
| 5. | Civil Judge (Sr. Division) (Commercial Court),<br>Balangir   | Balangir   | -                   | -   | -                  | -          | -          |
| 6. | Civil Judge (Sr. Division) (Commercial Court),<br>Kendrapara | Kendrapara | NIL                 | NIL   | NIL                | NIL        | NIL        |
| 7. | Civil Judge (Sr. Division) (Commercial Court),,<br>Rourkela  | Sundargarh | NIL                 | NIL   | NIL                | NIL        | NIL        |

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month**

| Sr. No. | Court   | District   | Case No.                | Petitioner Name Vs. Respondent Name       | Advocate             | Date of Registration | Date of Electronic Service of Process |
|---------|---|------------|-------------------------|---|----------------------|----------------------|---------------------------------------|
| (1)     | (2)   | (3)        | (4)                     | (5)                                       | (6)                  | (7)                  | (8)                                   |
| 1       | Civil Judge (Sr. Division)<br>(Commercial Court), Khurda at<br>Bhubaneswar  | Khurda     | Arb(P) No.<br>25/2025   | IOCL Vrs M/s. Slop<br>Lubricantas         | Adv. S.S.<br>Mohanty | 17.05.2025           | 21.01.2026                            |
|         |   |            | Exn.(P) No.<br>518/2018 | Axis Bank Ltd. Vrs<br>Prabhas Pradhan     | Adv. B.B. Barik      | 25.08.2018           | 17.01.2026                            |
|         |   |            | Exn.(P) No.<br>395/2021 | Indusind Bank Ltd Vrs<br>Rakesh Kumar Das | Adv. B.B. Barik      | 09.09.2021           | 17.01.2026                            |
| 2       | Civil Judge (Sr. Division)<br>(Commercial Court), Cuttack                   | Cuttack    | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |
| 3       | Civil Judge (Sr. Division)<br>(Commercial Court), Ganjam at<br>Berhampur    | Ganjam     | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |
| 4       | Civil Judge (Sr. Division)<br>(Commercial Court), Sambalpur                 | Sambalpur  | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |
| 5       | Civil Judge (Sr. Division)<br>(Commercial Court), Balangir                  | Balangir   | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |
| 6       | Civil Judge (Sr. Division)<br>(Commercial Court),<br>Kendrapara             | Kendrapara | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |
| 7       | Civil Judge (Sr. Division)<br>(Commercial Court),<br>Sundargarh at Rourkela | Sundargarh | NIL                     | NIL                                       | NIL                  | NIL                  | NIL                                   |

**Form 4****List of total no. of cases randomly allocated during the month**

| Sr. No. | Court  | District   | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|--|------------|------------|-----------|-----------|--|
| (1)     | (2)  | (3)        | (4)        | (5)       | (6)       | (7)  |
| 1       | Civil Judge (Sr. Division) (Commercial Court),<br>Khurda at Bhubaneswar  | Khurda     | NIL        | NIL       | NIL       | NIL  |
| 2       | Civil Judge (Sr. Division) (Commercial Court),<br>Cuttack                | Cuttack    | NIL        | NIL       | NIL       | NIL  |
| 3       | Civil Judge (Sr. Division) (Commercial Court),<br>Berhampur              | Ganjam     | NIL        | NIL       | NIL       | NIL  |
| 4       | Civil Judge (Sr. Division) (Commercial Court),<br>Sambalpur              | Sambalpur  | NIL        | NIL       | NIL       | NIL  |
| 5       | Civil Judge (Sr. Division) (Commercial Court),<br>Balangir               | Balangir   | NIL        | NIL       | NIL       | NIL  |
| 6       | Civil Judge (Sr. Division) (Commercial Court),<br>Kendrapara             | Kendrapara | NIL        | NIL       | NIL       | NIL  |
| 7       | Civil Judge (Sr. Division) (Commercial Court),<br>Sundargarh at Rourkela | Sundargarh | NIL        | NIL       | NIL       | NIL  |

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

| Sr. No. | Court  | District | Case No.                            | Petitioner Name Vs. Respondent Name                                  | Advocate  | Date of Registration | Date of Case Management Hearing |
|---------|--|----------|-------------------------------------|--|---|----------------------|---------------------------------|
| (1)     | (2)  | (3)      | (4)                                 | (5)  | (6)   | (7)                  | (8)                             |
| 1.      | Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar | Khurda   | CS No. 1169/2017                    | Canara Bank Vrs Mr. Sachidananda Jena & Other                        | Adv. P.C. Pany  | 03.08.2017           | 30.01.2026                      |
| 2       | Civil Judge (Sr. Division) (Commercial Court), Cuttack               | Cuttack  | CS (III) 26/2023                    | State Bank of India RASMEC Vrs Essar Medicare & Others               | SusamaraniSahoo & Associates                                      | 03.04.2023           | 03.01.2026                      |
|         |  |          | CS (III) 151/2020<br>CIS (419/2021) | Canara Bank Cuttack Vrs Shree Gopal Medicine                         | A.Pattnaik & Associates   | 13.05.2020           | 06.01.2026                      |
|         |  |          | CS (III) 22/2025                    | State Bank of India RASMEC Vrs Bikash Kumar Mohanty                  | N.Tripathy & Associates   | 25.02.2025           | 09.01.2026                      |
|         |  |          | CS(III) 538/2021                    | State Bank of India RASMEC Vrs Icchamani Medicine Store              | B.N.Udgata & Associates   | 28.12.2021           | 15.01.2026                      |
|         |  |          | CS(III) 96/2024                     | Bank of Maharashtra Cuttack Vrs Mrs Seeta Sandil & Another           | Sri Ramesh Chandra Ojha & Associates                              | 20.09.2024           | 17.01.2026                      |
|         |  |          | CS(III) 122/2017                    | Canara Bank Cuttack Vrs Sarat Moharana                               | Sri S.K.Mohanty & Associates                                      | 16.05.2017           | 19.01.2025                      |
|         |  |          | CS 87/2024                          | State Bank of India vrs. M/s Maa Bilasuni Gokhadya Bhandar & another | Smt. S.R. Sahoo & Associates vrs. Santosh Kumar Kanungo           | 28.08.2024           | 20.01.2026                      |
|         |  |          | CS 19/2025                          | State Bank of India vrs. M/s Maa Sarala Cements Store & another      | Sri N. Tripathy vrs. None   | 25.02.2025           | 20.01.2026                      |
|         |  |          | CS 21/2025                          | State Bank of India RASMEC Vrs Nilakantha Varriety Store & Others    | Sri N. Tripathy Associates vrs Sujit Ku Biswal & Associates       | 25.02.2025           | 24.01.2026                      |
|         |  |          | CS 76/2023                          | State Bank of India vrs XXX Fashion & Another                        | Sri N. Tripathy Associates Vrs Malaya Ranjan Sarangi & Associates | 04.07.2023           | 24.01.2026                      |

|   |   |            |              |  |   |            |            |
|---|---|------------|--------------|--|---|------------|------------|
|   |   |            | CS 537/2021  | State Bank of India vrs Rashmi Book Agency & Another         | B.N.Udgata& Associates  | 28.12.2021 | 24.01.2026 |
|   |   |            | CS 24/2025   | State Bank of India SMEC Cuttack vrs M/S KGN Traders & Other | Sri N. Tripathy Associates Vrs Ranjan Kumar Rout & Associates | 25.02.2025 | 29.01.2026 |
| 3 | Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur     | Ganjam     | C.S. 50/2024 | State Bank Of India Vs Raghunath Sahu                        | Simanchal Panda   | 12.08.2024 | 05.01.2026 |
|   |   |            | C.S. 43/2024 | State Bank Of India Vs K Venkat Ramana                       | Simanchal Panda   | 07.08.2024 | 20.01.2026 |
|   |   |            | C.S. 63/2024 | State Bank Of India Vs MS Mishra Traders                     | Simanchal Panda   | 30.09.2024 | 21.01.2026 |
|   |   |            | C.S. 72/2024 | State Bank Of India Vs Sudhakar Mahapatro                    | B.K.Mohanty   | 28.11.2024 | 21.01.2026 |
|   |   |            | C.S. 38/2023 | Punjab National Bank Vs K Brajabandhu Subudhi And Another    | Pramod Kumar Panda  | 28.09.2023 | 21.01.2026 |
|   |   |            | C.S. 09/2025 | State Bank Of India Vs Biswajit Pattnaik                     | B.K.Mohanty   | 19.02.2025 | 27.01.2026 |
| 4 | Civil Judge (Sr. Division) (Commercial Court), Sambalpur              | Sambalpur  | C.S.04/2025  | Bank of India Vs. Biswajit Pandey                            | Asis Kumar Pattnaik & Associates                              | 11.02.2025 | 02.01.2026 |
|   |   |            | C.S.13/2025  | Bank of India Vs. Mrs. Guddi Agrawal                         | Asis Kumar Pattnaik & Associates                              | 30.07.2025 | 06.01.2026 |
|   |   |            | C.S.32/2023  | IDBI Bank Ltd. Vs. M/s. Bijay Traders & Others               | Laxman Kumar Panigrahi & Associates                           | 03.10.2023 | 19.01.2026 |
| 5 | Civil Judge (Sr. Division) (Commercial Court), Balangir               | Balangir   | NIL          | NIL  | NIL   | NIL        | NIL        |
| 6 | Civil Judge (Sr. Division) (Commercial Court), Kendrapara             | Kendrapara | NIL          | NIL  | NIL   | NIL        | NIL        |
| 7 | Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela | Sundargarh | NIL          | NIL  | NIL   | NIL        | NIL        |



**Form 6**

**Contested commercial cases disposed during the month**

| Sr. No. | Court  | District | Case No.            | Petitioner Name Vs. Respondent Name                             | Advocate                     | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested / Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |   |
|---------|--|----------|---------------------|---|------------------------------|----------------------|--|------------------|-------------------|--|-----------------------------|---|-------------|---|
| (1)     | (2)  | (3)      | (4)                 | (5)   | (6)                          | (7)                  | (8)  | (9)              | (10)              | (11)                                     | (12)                        | (13)  | (14)        |   |
| 1       | Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar | Khurda   | Arb(P) No. 51/2024  | People Empowerment Trust(PET) Vrs Rasananda Barik               | Adv. Hrudananda Routray      | 05.06.2024           | -  | 02.01.2026       | 610 days          | Allowed on contest                       | -                           | -   | -           |   |
|         |  |          | Arb(P) No. 29/2025  | Surendra Kumar Das Vrs M/s. Sai Krupa Real Estate (P) Ltd.      | Adv. Avijit Pal              | 21.05.2025           | -  | 07.01.2026       | 240 days          | Dismissed on contest                     |                             |   |             |   |
|         |  |          | C.M.A No. 312/2025  | Brahmani Revel Rellate Project Vrs ARSS Infrastructure (P) Ltd. | Adv. Rajib Kumar Mohanty     | 07.07.2025           | -  | 09.01.2026       | 160 days          | Allowed on contest                       | -                           | -   | -           | - |
|         |  |          | C.M.A. No. 44/2019  | Sriram Transport Finance Limited Vrs Swarnamayee Mishra         | Adv. Kishore Chandra Mohanty | 10.01.2023           | -  | 13.01.2026       | 1095 days         | Allowed on contest                       | -                           | -   | -           | - |
|         |  |          | Arb(P) No. 252/2021 | Union Of India Vrs S.P. Goel                                    | Adv. Ajay Kumar Mohanty      | 04.12.2021           | -  | 16.01.2026       | 1825 days         | Dismissed on contest                     | -                           | -   | -           | - |
|         |  |          | Arb(P) No. 253/2021 | S.P. Goel Vrs Union Of India                                    | Adv. Alkesh Agrawal          | 23.12.2021           | -  | 16.01.2026       | 1805 days         | Dismissed on contest                     | -                           | -   | -           | - |

|   |  |         |                     |   |   |             |   |             |           |                      |   |   |   |
|---|--|---------|---------------------|---|---|-------------|---|-------------|-----------|----------------------|---|---|---|
|   |  |         | C.M.A. No. 244/2023 | Dy. Chief Engineer E. Co, Railway Vrs M/s. Star Track Fastener Pvt. Ltd | Adv. U. K. Pattanaik  | 16.11. 2023 | - | 20.01. 2026 | 790 days  | Allowed on contest   | - | - | - |
|   |  |         | Arb(P) No. 34/2016  | M/s. Subash Chandra Kanchan Vrs BSNL Odisha Division                    | Adv. J.K. Mahapatra   | 07.04. 2016 | - | 24.01. 2026 | 3590 days | Dismissed on contest | - | - | - |
|   |  |         | C.S. No. 28/2022    | Bank of India Vrs Janaki Subudhua & Other                               | Adv. S.M. Alli  | 19.02. 2022 |   | 27.01. 2026 | 1430 days | Decreed On Contest   | - | - | - |
| 2 | Civil Judge (Sr. Division) (Commercial Court), Cuttack | Cuttack | CS(III) 165/16      | Mahesh Prasad Mishra Vrs State of Odisha                                | Sri Nilakantha Jujharsingh, & Associates Vrs Sri Prasanna Kumar Lenka, Govt. Pleader, | 21.02. 2016 |   | 05.01. 2026 | 3607 Days | Contest              |   |   |   |
|   |  |         | CS(III) 111/16      | Sanjay Kumar Brahma Vrs Chief General Manager, State Bank of Hyderabad  | Sri Sanjay Kumar Pattanayak & Associates Vrs Sri Tankadhar Mishra, & Associates       | 05.03. 2016 |   | 19.01. 2026 | 3608 Days | Contest              |   |   |   |
|   |  |         | CS(III) 127/ 2023   | Fast Communicati on, Vrs Sate Of Odisha                                 | Sri Subrat Kumar Nayak Vrs Prasanna Kumar Lenka, Govt. Pleader,                       | 13.10. 2023 |   | 28.01. 2026 | 839 Days  | Contest              |   |   |   |
|   |  |         | ARBP 141/ 2012      | M/s Jagannath Dham Super Structures Pvt. Ltd Vrs Union of India         | Bibhuti Bhusan Mishra Vrs Soumya Sekhar Parida  | 21.01. 2012 |   | 08.01. 2026 | 5102 Days | Contest              | - | - | - |
|   |  |         | ARBP 22/2017        | M/s Utility Powertech Ltd Vrs M/s A.P Construction,                     | Sri Atulya Tripathy Sri Atulya Tripathy Vrs Sri Atulya Tripathy                       | 05.01. 2017 |   | 24.01. 2026 | 3312 Days | Contest              | - | - | - |

|   |  |           |  |   |   |                |                |                |                |             |         |     |                              |
|---|--|-----------|--|---|---|----------------|----------------|----------------|----------------|-------------|---------|-----|------------------------------|
|   |  |           | ARBP<br>4/2016                                   | Union of<br>India, Vrs<br>Jagannath<br>Dham Super<br>Structures<br>Pvt. Ltd.  | Ganesh Prasad<br>Mohanty Vrs<br>Bibhuti Bhusan<br>Mishra  | 08.04.<br>2016 |                | 29.01.<br>2026 | 3584<br>Days   | Contest     |         |     |                              |
|   |  |           | IA 1/2025<br>(Arising out<br>of ARBP<br>30/2025) | Global<br>Avianautic Ltd<br>Vrs State of<br>Odisha,   | Jatindra Kumar<br>Mohapatra Vrs<br>Prasanna Kumar<br>Lenka  | 24.11.<br>2025 |                | 12.01.<br>2026 | 50 Days        | Contest     |         |     |                              |
|   |  |           | Exn 108/<br>2020                                 | KCS Pvt Ltd<br>Vrs Chairman<br>Cum M.D.<br>Union of India   | S.K.Ray   | 13.08.<br>2020 |                | 12.01.<br>2026 | 1979<br>Days   | Contest     |         |     |                              |
| 3 | Civil Judge (Sr.<br>Division)<br>(Commercial<br>Court),<br>Berhampur | Ganjam    | E.P.<br>102/2024                                 | Cholamandala<br>m Investment<br>And Finance<br>Co Ltd Vs M<br>Ankete Rao<br>Dora  | Deepak Kumar<br>Sukla   | 25.04.<br>2024 | NA             | 03.01.<br>2026 | 619<br>days    | Contest     |         |     | U/o.21,<br>R-11(2)<br>of CPC |
|   |  |           | C.S.<br>43/2024                                  | State Bank Of<br>India Vs K<br>Venkat<br>Ramana   | Simanchal Panda<br>Vrs. Sanjay Kumar<br>Nayak   |                | 07.08.<br>2024 | NA             | 29.01.<br>2026 | 541<br>days | Contest |     |                              |
| 4 | Civil Judge (Sr.<br>Division)<br>(Commercial<br>Court),<br>Sambalpur | Sambalpur | C.S.05/2023                                      | Chitta Ranjan<br>Panigrahi<br>Vs.<br>State of<br>Odisha &<br>Others   | Sri S.N. Padhee<br>Vs.<br>Sri Ashok Kumar<br>Senapati, Ex-<br>G.P.,<br>& Adv. Paritosh<br>Panigrahi,<br>A.G.P.,<br>Sambalpur          | 09.02.<br>2023 | No             | 28.01.<br>2026 | 1084<br>days   | Nil         | Nil     | Nil | U/o.VII,<br>Rule-2<br>C.P.C. |
|   |  |           | Arb.P.06/<br>2023                                | Executive<br>Engineer,<br>Addl. Spillway<br>Division<br>Department<br>of Water<br>Resources,<br>Govt. of<br>Odisha<br>Vs.<br>TPL- Age<br>Hirakud Joint<br>Venture | Adv. Sri Ashok<br>Kumar<br>Senapati, Ex-<br>G.P. &<br>Adv. Paritosh<br>Panigrahi,<br>A.G.P.,<br>Sambalpur<br>Vs.<br>Adv. B.K. Purohit |                | 23.12.<br>2023 | No             | 30.01.<br>2026 | 769<br>days | Nil     | Nil | Nil                          |

|   |   |            |                               |  |                    |            |   |            |           |           |   |   |   |
|---|---|------------|-------------------------------|--|--------------------|------------|---|------------|-----------|-----------|---|---|---|
| 5 | Civil Judge (Sr. Division) (Commercial Court), Balangir               | Balangir   | -                             | -  | -                  | -          | - | -          | -         | -         | - | - | - |
| 6 | Civil Judge (Sr. Division) (Commercial Court), Kendrapara             | Kendrapara | 23/2025 (67/2019)             | State Bank of India Vrs Srikrushna Mohapatra                           | Sri T. Mohanty     | 18.05.2019 |   | 17.01.2026 | 2436 days | contest   |   |   |   |
|   |   |            | 294/2025 (159/2023)           | Bank of Maharashtra Vrs Nikunja Moharana                               | Sri D.K. Kar       | 16.08.2023 |   | 19.01.2026 | 918 days  | Contest   |   |   |   |
| 7 | Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela | Sundargarh | Arbitration 1/13 of 2021-2025 | M/s Aryan Enterprises -Versus- The General Manager Metal Steel Factory | Abhaya Kumar Das   | 15.01.2021 |   | 30.01.2026 | 1842 days | Contested |   |   |   |
|   |   |            | Execution 109/94 of 2016-2025 | H S Carrier -Versus- General Manager (MM) SAIL                         | Madhusnata Routray | 21.11.2016 |   | 30.01.2026 | 3358 days | Contested |   |   |   |

## Form 7

**Summary of Commercial Cases during the month**

| Sl. No. | Court  | District  | Total number of cases pending (on the 1 <sup>st</sup> day of the month) | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | Remarks   |
|---------|--|-----------|---|---|---|---|---|
| (1)     | (2)  | (3)       | (4)   | (5)   | (6)   | (7)   | (8)   |
| 1.      | Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar | Khurda    | 2295  | Institution- 54<br>Received- 13<br>Total- 67      | Disposal- 20<br>Transfer- 05<br>Total- 25       | 2337  | Commercial cases having pecuniary value of rupees more than 5 lakhs |
| 2.      | Civil Judge (Sr. Division) (Commercial Court), Cuttack               | Cuttack   | 1600  | 31  | Disposal- 187<br>Transfer- 02<br>Total- 189     | 1442  |   |
| 3.      | Civil Judge (Sr. Division) (Commercial Court), Berhampur             | Ganjam    | 315   | Institution- 14<br>Received- 51<br>Total- 65      | 57  | 323   |   |
| 4       | Civil Judge (Sr. Division) (Commercial Court), Sambalpur             | Sambalpur | 298   | 08  | 14  | 292   |   |
| 5       | Civil Judge (Sr. Division) (Commercial Court), Balangir              | Balangir  | 241   | 07  | 05  | 243   |   |

|              |  |            |             |   |            |             |  |
|--------------|--|------------|-------------|---|------------|-------------|--|
| 6            | Civil Judge (Sr. Division)<br>(Commercial Court),<br>Kendrapara                | Kendrapara | 486         | Institution- 14<br><u>Received- 01</u><br>Total- 15 | 13         | 488         |  |
| 7            | Civil Judge (Sr. Division)<br>(Commercial Court),<br>Sundargarh at<br>Rourkela | Sundargarh | 779         | 02  | 29         | 752         |  |
| <b>TOTAL</b> |  |            | <b>6014</b> | <b>195</b>  | <b>332</b> | <b>5877</b> |  |